

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. †1423**

**TO BE ANSWERED ON THE 25<sup>TH</sup> JULY, 2017 / SHRAVANA 3, 1939 (SAKA)**

**SPURIOUS MEDICINE RACKET**

**†1423. SHRI HARISH CHANDRA ALIAS HARISH DWIVEDI:  
SHRIMATI V. SATHYA BAMA:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether any racket involving spurious medicines/drugs has been exposed/busted in various States of the country;**
- (b) if so, the total quantity of spurious medicines/drugs confiscated and the number of persons apprehended in the said process during the last three years, State-wise;**
- (c) the action taken by the Government against the manufactures of spurious medicines and persons found guilty; and**
- (d) the steps taken by the Government to curb the cases of manufacturing, supply and sale of spurious medicines in future?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

**(a) to (c) The subject of spurious medicines/drugs is under the administrative control of the Ministry of Health and Family Welfare. As conveyed by the Ministry of Health and Family Welfare the details of spurious, adulterated and 'not of standard quality' drugs and action taken against offenders during the last three years on the basis of the reports of the States/Union territory is enclosed as Annexure-A (2014-2015), A1(2015-2016) & A2(2016-2017).**

**(d) The manufacture, sale and distribution of drugs in the country is regulated under the provisions of Drugs & Cosmetics Act, 1940 and Rules, 1945 thereunder through a system of licensing and inspection. Licenses for manufacture, sale and distribution of drugs are granted by the State Licensing Authorities (SLAs) appointed by respective State Governments. SLAs are legally empowered to take action against violation of any provision of the Act and Rules. Manufacturing and marketing of banned drugs is a punishable offence.**

**Further, the Government is committed to ensuring that the quality, safety and efficacy of drugs are not compromised. With this in view, the Government has taken a series of measures including strengthening legal provisions, workshops and training programmes for manufacturers and regulatory officials and measures such as risk based inspections.**

\*\*\*\*\*



| S.No | States            | No. of drugs samples tested | No. of drugs samples declared not of standard quality | No. of drugs samples declared spurious/ adulterated | No. of prosecution launched for manufacturing, sale and distribution of spurious/ adulterated drugs | No. of cases (as mentioned in the earlier column) decided | No. of persons arrested | Approx. value of drug seized | No. of Raids Conducted | Action taken w.r.t no. of raids conducted  |
|------|-------------------|-----------------------------|---|---|---|---|-------------------------|------------------------------|------------------------|--|
| 17   | Nagaland          | 56                          | Nil   | Nil   | Nil   | Nil   | Nil                     | Nil                          | Nil                    | Nil  |
| 18   | Orissa            | 3915                        | 98  | 1   | 04 nos of seizure have been made during 2013-14 and 02 nos of seizure have been made during 2014-15 | Nil   | Nil                     | 97,240                       | 801(up to Feb 2015)    | (i) S.C.N. under rule 66 (1) are being issued against the I/R submitted by the D.I. after conducting raid.<br>(ii) Steps have been taken for drug recall of N.S.Q. drugs under intimation to concerned D.C./F.D.A. for further action at their end and to send their action taken report along with investigation report for finalisation of further action against manufacturers with due recommendation of the screening committee of the State so constituted in compliance to guidelines of Central Govt<br>(iii) .No. of seizure made: 23 |
| 19   | Punjab            | 2628                        | 61  | 8   | Nil   | Nil   | Nil                     | 2218274                      | 2318                   | Action under process   |
| 20   | Rajasthan         | 2167                        | 97  | 3   | 14  | 1   | 4                       | 2929097                      | 316                    | 28 and (one case accused Convicted for 7 years and Penalty 7 lacs Rupees )   |
| 21   | Sikkim            | 87                          | 1   | Nil   | Nil   | Nil   | Nil                     | Nil                          | Nil                    | Nil  |
| 22   | Tamilnadu         | 9498                        | 387   | 2   | 2   | Nil   | Nil                     | Nil                          | 240                    | 450 sanction orders have been issued for launching prosecutions before the concerned court.  |
| 23   | Tripura           | 679                         | 22  | Nil   | Nil   | Nil   | Nil                     | Nil                          | 3                      | under process  |
| 24   | Uttar Pradesh     | 10440                       | 1384  | 28  | 122   | 0   | 68                      | 4833868                      | 1089                   | 64 FIR were lodged and 68 persons were arrested  |
| 25   | West Bengal       | 842                         | 22  | 1   | Nil   | Nil   | Nil                     | Nil                          | 5                      | Nil  |
| 26   | Pondicherry       | Nil                         | Nil   | Nil   | Nil   | Nil   | Nil                     | Nil                          | Nil                    | Nil  |
| 27   | Andaman & Nicobar | Nil                         | Nil   | Nil   | Nil   | Nil   | Nil                     | Nil                          | Nil                    | Nil  |
| 28   | Chandigarh        | 153                         | 3   | None  | None  | None  | None                    | 183000                       | 1                      | Prosecution to be launched   |
| 29   | Delhi             | 29                          | 1   | 1   | Nil   | Nil   | Nil                     | 19000                        | 1                      | FIR Launched   |

| S.No  | States               | No. of drugs samples tested | No. of drugs samples declared not of standard quality | No. of drugs samples declared spurious/ adulterated | No. of prosecution launched for manufacturing, sale and distribution of spurious/ adulterated drugs | No. of cases (as mentioned in the earlier column) decided | No. of persons arrested | Approx. value of drug seized         | No. of Raids Conducted | Action taken w.r.t no. of raids conducted  |
|-------|----------------------|-----------------------------|---|---|---|---|-------------------------|--------------------------------------|------------------------|--|
| 30    | Dadra & Nagar Haveli | Nil                         | Nil   | Nil   | Nil   | Nil   | Nil                     | Nil                                  | Nil                    | Nil  |
| 31    | Daman & Diu          | 60                          | Nil   | Nil   | Nil   | Nil   | Nil                     | Nil                                  | Nil                    | Nil  |
| 32    | Lakshadweep          | Nil                         | Nil   | Nil   | Nil   | Nil   | Nil                     | Nil                                  | Nil                    | Nil  |
| 33    | Chattisgarh          | 464                         | 24  | Nil   | Nil   | Nil   | Nil                     | Nil                                  | Nil                    | Nil  |
| 34    | Jharkhand            | 343                         | 29  | Nil   | 2   | 6   | Nil                     | 140000                               | 17                     | F.I.R. -04<br>Licence Cancelled-01<br>Licence Suspended-01   |
| 35    | Uttarakhand          | 182                         | 10  | Nil   | Nil   | Nil   | Nil                     | Nil                                  | 4                      | Manufacturing license of 06 mfg. units has been suspended for further order sure due found violatin of provisions of D & C Act & Rules thereunder. |
| 36    | Telangana            | 3716                        | 35  | Nil   | Nil   | Nil   | Nil                     | 94,20,600<br>(in the month of April) | Nil                    | Nil  |
| Total |                      | 74199                       | 3702  | 83  | 152   | 10  | 85                      | 58251111                             | 14042                  | ---  |

**Number of samples tested and enforcement actions taken by State Drugs Controller during 1st April  
2015 to 31st March 2016**

| S.No. | States            | No. of drugs samples tested | No. of drugs samples declared not of standard quality | No. of drugs samples declared spurious/ adulterated | No. of prosecution launched for manufacturing, sale and distribution of spurious/ adulterated drugs | No. of cases (as mentioned in the earlier column) decided | No. of persons arrested | Approx. value of drug seized           |
|-------|-------------------|-----------------------------|---|---|---|---|-------------------------|--|
| 1     | Andhra Pradesh    | 2711                        | 113   | 90  | Nil   | Nil   | Nil                     | 1614601                                |
| 2     | Arunachal Pradesh | 231                         | 17  | 2 (1 Surious + 1 misbranded)                        | Nil   | Nil   | Nil                     | Nil                                    |
| 3     | Assam             | 795                         | 21  | Nil   | Nil   | Nil   | Nil                     | Nil                                    |
| 4     | Bihar***          | 354                         | 3   | Nil   | Nil   | Nil   | 3                       | Nil                                    |
| 5     | Goa               | 521                         | 8   | Nil   | Nil   | Nil   | Nil                     | Nil                                    |
| 6     | Gujarat           | 13425                       | 448   | 8   | 42  | 0   | 0                       | 0                                      |
| 7     | Haryana           | 2262                        | 38  | 3   | 3   | Nil   | 1                       | Nil                                    |
| 8     | Himachal Pradesh  | 936                         | 24  | Nil   | 1   | Nil   | Nil                     | Mostly Govt. Supply                    |
| 9     | Jammu & Kashmir   | 2565                        | 54  | 1   | 1   | Nil   | Nil                     | 27,04,443                              |
| 10    | Karnataka         | 8086                        | 563   | Nil   | 1   | 02 Cases filed earlier decided during this period         | Nil                     | Value of NSQ drug seized Rs. 33,66,850 |
| 11    | Kerala            | 5220                        | 152   | Nil   | Nil   | Nil   | Nil                     | Nil                                    |
| 12    | Madhya Pradesh    | 1622                        | 24  | Nil   | Nil   | Nil   | Nil                     | Nil                                    |
| 13    | Maharashtra       | 3778                        | 351   | 31  | (31) In all cases, prosecution orders are issued  | invetigation in progress                                  | 1                       | Rs.1,01,58,938/-                       |
| 14    | Manipur           | Nil                         | Nil   | Nil   | Nil   | Nil   | Nil                     | Nil                                    |
| 15    | Meghalaya         | 131                         | 16  | Nil   | Nil   | Nil   | Nil                     | Nil                                    |
| 16    | Mizoram           | 98                          | 7 (1 Sample is Misbranded)                            | Nil   | Nil   | Nil   | Nil                     | Rs. 15 Lacs.                           |
| 17    | Nagaland          | 25                          | 1   | Nil   | Nil   | Nil   | Nil                     | Nil                                    |

| S.No. | States            | No. of drugs samples tested | No. of drugs samples declared not of standard quality | No. of drugs samples declared spurious/ adulterated | No. of prosecution launched for manufacturing, sale and distribution of spurious/ adulterated drugs | No. of cases (as mentioned in the earlier column) decided | No. of persons arrested | Approx. value of drug seized |
|-------|-------------------|-----------------------------|---|---|---|---|-------------------------|------------------------------|
| 18    | Orissa*           | 3678                        | 93  | 1   | 26  | Nil   | 1                       | 641583/-<br>Spurious drugs   |
| 19    | Punjab            | 2791                        | 165   | 37  | 3 Action under process in rest of cases   | Under trial   | 2                       | 2,51,06,982/-                |
| 20    | Rajasthan         | 3297                        | 208   | 3   | 26  | -   | -                       | 2026.50                      |
| 21    | Sikkim            | 105                         | Nil   | Nil   | Nil   | Nil   | Nil                     | Nil                          |
| 22    | Tamilnadu         | 9842                        | 478   | 4   | 3   | Nil   | Nil                     | Nil                          |
| 23    | Tripura           | 627                         | 16  | Nil   | Nil   | Nil   | Nil                     | Nil                          |
| 24    | Uttar Pradesh     | 7326                        | 782   | 45  | 119   | Nil   | 48                      | Rs 85,32,071/-               |
| 25    | West Bengal       | 722                         | 24  | 1   | Nil   | Nil   | Nil                     | Nil                          |
| 26    | Pondicherry       | 84                          | Nil   | Nil   | Nil   | Nil   | Nil                     | Nil                          |
| 27    | Andaman & Nicobar | Nil                         | Nil   | Nil   | Nil   | Nil   | Nil                     | Nil                          |
| 28    | Chandigarh        | 151                         | 5   | Nil   | Nil   | Nil   | Nil                     | Rs. 22,976/-                 |
| 29    | Delhi             | 40                          | 9   | 5   | 5   | Nil   | 3                       | 10 Lakhs                     |

| S.No         | States               | No. of drugs samples tested | No. of drugs samples declared not of standard quality | No. of drugs samples declared spurious/ adulterated | No. of prosecution launched for manufacturing, sale and distribution of spurious/ adulterated drugs | No. of cases (as mentioned in the earlier column) decided | No. of persons arrested | Approx. value of drug seized             |
|--------------|----------------------|-----------------------------|---|---|---|---|-------------------------|--|
| 30           | Dadra & Nagar Haveli | Nil                         | Nil   | Nil   | Nil   | Nil   | Nil                     | Nil                                      |
| 31           | Daman & Diu          | 7                           | Nil   | Nil   | NA  | Nil   | Nil                     | Nil                                      |
| 32           | Lakshadweep          | Nil                         | Nil   | Nil   | Nil   | Nil   | Nil                     | Nil                                      |
| 33           | Chattisgarh          | 33                          | 12  | Nil   | Nil   | Nil   | Nil                     | 2,000                                    |
| 34           | Jharkhand            | 573                         | 29  | Nil   | 26  | Nil   | -                       | -  |
| 35           | Uttarakhand          | 88                          | 17  | -   | -   | -   | -                       | -  |
| 36           | Telangana            | 2462                        | 25  | 3   | 2   | -   | -                       | 661000/-                                 |
| <b>Total</b> |                      | <b>74,586</b>               | <b>3703</b>   | <b>234</b>  | <b>289</b>  | <b>2</b>  | <b>59</b>               | <b>55313470.5<br/>+<br/>Govt. Supply</b> |

(\*) = Data as on April 2015 to Feb 2016

(\*\*)= Includes 02 raids with Delhi Police officers

(\*\*\*)= data as on 1st April 2015-30th Sept. 2015)



**Number of samples tested and enforcement actions taken by State Drugs Controller  
during 1st April, 2016 to 31st March, 2017**

| S.No. | States            | No. of drugs samples tested | No. of drugs samples declared not of standard quality | No. of drugs samples declared spurious/ adulterated | No. of prosecution launched for manufacturing, sale and distribution of spurious/ adulterated drugs | No. of cases (as mentioned in the earlier column) decided | No. of persons arrested | Approx. value of drug seized | No. of Raids Conducted | Action taken w.r.t no. of raids conducted  |
|-------|-------------------|-----------------------------|---|---|---|---|-------------------------|------------------------------|------------------------|--|
| 1     | Andhra Pradesh    | 2979                        | 22  | Nil   | Nil   | Nil   | Nil                     | 13567403                     | Nil                    | Nil  |
| 2     | Arunachal Pradesh | 47                          | 1   | Nil   | Nil   | Nil   | Nil                     | Nil                          | Nil                    | Nil  |
| 3     | Assam             | 745                         | 43  | Nil   | Nil   | Nil   | Nil                     | Nil                          | Nil                    | Nil  |
| 4     | Bihar*            | 397                         | 11  | Nil   | Nil   | 6   | 16                      | 26311817                     | 78                     | 47   |
| 5     | Goa               | 534                         | 17  | Nil   | Nil   | Nil   | Nil                     | Nil                          | Nil                    | Nil  |
| 6     | Gujarat           | 11071                       | 535   | 22  | 2   | Nil   | Nil                     | Nil                          | 3                      | under Investigation  |
| 7     | Haryana           | 1901                        | 12  | 1   | 5   | 1   | Nil                     | Nil                          | 6890                   | -  |
| 8     | Himachal Pradesh  | 1001                        | 36  | 5   | Nil   | Nil   | Nil                     | Nil                          | Nil                    | Nil  |
| 9     | Jammu & Kashmir   | 2958                        | 60  | Nil   | Nil   | Nil   | Nil                     | 13983937                     | Nil                    | Nil  |
| 10    | Karnataka         | 8217                        | 468   | Nil   | 2   | Nil   | Nil                     | 21 Lakhs NSQ Drugs           | -                      | Nil  |
| 11    | Kerala            | 8934                        | 140   | Nil   | Nil   | Nil   | Nil                     | Nil                          | Nil                    | Nil  |
| 12    | Madhya Pradesh    | 1624                        | 15  | 3   | Nil   | Nil   | Nil                     | Nil                          | Nil                    | Nil  |
| 13    | Maharashtra       | 4592                        | 335   | 33  | In all cases, prosecution orders are issued & In 4 cases prosecution are filed in the Court.        | Nil   | 1                       | 392235                       | 10                     | 7  |
| 14    | Manipur*          | 19                          | Nil   | Nil   | Nil   | Nil   | Nil                     | Nil                          | Nil                    | Nil  |
| 15    | Meghalaya*        | 97                          | Nil   | Nil   | Nil   | Nil   | Nil                     | Nil                          | Nil                    | Nil  |
| 16    | Mizoram           | 79                          | 8   | Nil   | Nil   | Nil   | Nil                     | Nil                          | Nil                    | Nil  |
| 17    | Nagaland          | 22                          | Nil   | Nil   | Nil   | Nil   | Nil                     | Nil                          | Nil                    | Nil  |
| 18    | Orissa            | 4036                        | 113   | Nil   | Nil   | Nil   | Nil                     | Nil                          | 851                    | Nil  |
| 19    | Punjab            | 2750                        | 58  | 16  | 12 (Action under process in rest of cases)  | 1   | 3                       | 17,71,725                    | 1389                   | 1 court case has been launched rest of the cases are under investigation                       |
| 20    | Rajasthan         | 2545                        | 147   | 30  | 3   | 2   | 15                      | 1615137.47                   | 13                     | 1- process in court for withdraw retesting request by manufacturers<br>12- under investigation |
| 21    | Sikkim            | 102                         | 3   | Nil   | Nil   | Nil   | Nil                     | Nil                          | Nil                    | Nil  |
| 22    | Tamilnadu         | 9510                        | 392   | 4   | 6 #   | Nil   | Nil                     | Nil                          | 447                    | 370 #  |



| S.No.        | States               | No. of drugs samples tested | No. of drugs samples declared not of standard quality | No. of drugs samples declared spurious/ adulterated | No. of prosecution launched for manufacturing, sale and distribution of spurious/ adulterated drugs | No. of cases (as mentioned in the earlier column) decided | No. of persons arrested | Approx. value of drug seized | No. of Raids Conducted | Action taken w.r.t no. of raids conducted  |
|--------------|----------------------|-----------------------------|---|---|---|---|-------------------------|------------------------------|------------------------|--|
| 23           | Tripura              | 1151                        | 10  | Nil   | Nil   | Nil   | Nil                     | Nil                          | Nil                    | Nil  |
| 24           | Uttar Pradesh        | 7357                        | 222   | 3   | 106   | 2   | 54                      | 142,35,568                   | 1119                   | FIR-57,persons arrested-54,Total seizure-Rs. 14235568  |
| 25           | West Bengal          | 683                         | 36  | 4   | 6   | Nil   | 4                       | Nil                          | 4                      | Nil  |
| 26           | Pondicherry          | 3                           | Nil   | Nil   | Nil   | Nil   | Nil                     | Nil                          | Nil                    | Nil  |
| 27           | Andaman & Nicobar *  | Nil                         | Nil   | Nil   | Nil   | Nil   | Nil                     | Nil                          | 10                     | Nil  |
| 28           | Chandigarh           | 86                          | 2   | Nil   | Nil   | Nil   | Nil                     | Nil                          | Nil                    | Nil  |
| 29           | Delhi                | 278                         | 18  | 2   | 5   | 5   | Nil                     | 15000                        | 35                     | Total 289 firms were inspected out of which 82 firms were found contravening various provisions of Drugs and Cosmetics Rules,1945. Action has been initiated/ taken against erring firms as per Rules. |
| 30           | Dadra & Nagar Haveli | 4                           | Nil   | Nil   | Nil   | Nil   | Nil                     | Nil                          | Nil                    | Nil  |
| 31           | Daman & Diu          | Nil                         | Nil   | Nil   | Nil   | Nil   | Nil                     | Nil                          | Nil                    | Nil  |
| 32           | Lakshadweep          | Nil                         | Nil   | Nil   | Nil   | Nil   | Nil                     | Nil                          | Nil                    | Nil  |
| 33           | Chattisgarh          | 15                          | 2   | Nil   | Nil   | Nil   | Nil                     | 468895                       | 1                      | Case is under investigation  |
| 34           | Jharkhand            | 148                         | 13  | Nil   | 6   | Nil   | 13                      | 2807000                      | 66                     | Suspension-34<br>Procecuton - 35<br>Cancellation - 05<br>FIR -28   |
| 35           | Uttarakhand          | 217                         | 22  | Nil   | Nil   | Nil   | Nil                     | Nil                          | 5                      | Nil  |
| 36           | Telangana            | 2619                        | 39  | Nil   | Nil   | Nil   | Nil                     | Nil                          | Nil                    | Nil  |
| <b>Total</b> |                      | <b>76,721</b>               | <b>2,780</b>  | <b>123</b>  | <b>186</b>  | <b>17</b>   | <b>106</b>              | <b>7,72,68,717.5</b>         | <b>10,921</b>          | -  |

(\*)= data as on 1st April 2016 to 30th Sept. 2016)

(#)= Figure indicates the number of cases detected before 01.04.2016